GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1986 ANSWERED ON 01/08/2023

PENDING DUES UNDER MGNREGS

1986. PROF. SOUGATA RAY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) dues pending to the States, State-wise including West Bengal as on date;
- (b) the reasons for delay in release of MGNREGS dues to the State of West Bengal; and
- (c) the steps taken to release the MGNREGS dues to the States of the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a): State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) as on 26.07.2023 are given at Annexure-I.

State/UT-wise details of pending liabilities for material components under Mahatma Gandhi NREGS in the financial year 2023-24 (as on 26.07.2023) are given at Annexure-II.

(b): Funds under Mahatma Gandhi NREGS to the State of West Bengal have been stopped since 09th March, 2022 as per provisions under section 27 of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 due to non-compliance of directives of Central Government.

(c): Mahatma Gandhi NREGS is a demand driven wage employment Scheme. Funds are released to the States/UTs on the basis of "agreed to" Labour Budget (LB) and performance of the States/UTs during the financial year. Fund release to States/UTs is a continuous process and Central Government is committed to making funds available keeping in view the demand for work on the ground.

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Annexure-I referred in reply to part (a) of Lok Sabha Unstarred Question No. 1986 dated 01.08.2023.

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 26.07.2023.

SI. No.	State/UT	Wage liability (Rs
		in crore)
1	Andhra Pradesh	950
2	Arunachal Pradesh	0
3	Assam	258
4	Bihar	669
5	Chhattisgarh	48
6	Goa	0.40
7	Gujarat	0
8	Haryana	0
9	Himachal Pradesh	0
10	Jammu & Kashmir	0
11	Jharkhand	32
12	Karnataka	195
13	Kerala	0
14	Ladakh	0.54
15	Madhya Pradesh	0
16	Maharashtra	0
17	Manipur	0
18	Meghalaya	11
19	Mizoram	3
20	Nagaland	123
21	Odisha	261
22	Punjab	0
23	Rajasthan	979
24	Sikkim	0
25	Tamil Nadu	0
26	Telangana	0
27	Tripura	12
28	Uttar Pradesh	34
29	Uttarakhand	12
30	Andaman & Nicobar	0
31	Lakshadweep	0
32	Puducherry	11
33	Dadra & Nagar Haveli & Daman & Diu	0.00
34	West Bengal	2,770
	Total	6,366

Annexure-II referred in reply to part (a) of Lok Sabha Unstarred Question No. 1986 dated 01.08.2023.

State/UT-wise details of pending liabilities for material components under Mahatma Gandhi NREGS in the financial year 2023-24 (as on 26.07.2023)

26.07.2023)			
SI. No.	State/UT	Material liability	
		(Rs. in crore)	
1	Andhra Pradesh	40	
2	Arunachal Pradesh	15	
3	Assam	20	
4	Bihar	54	
5	Chhattisgarh	108	
6	Goa	0	
7	Gujarat	145	
8	Haryana	13	
9	Himachal Pradesh	54	
10	Jammu & Kashmir	2	
11	Jharkhand	63	
12	Karnataka	634	
13	Kerala	81	
14	Ladakh	0	
15	Madhya Pradesh	330	
16	Maharashtra	158	
17	Manipur	9	
18	Meghalaya	24	
19	Mizoram	1	
20	Nagaland	48	
21	Odisha	214	
22	Punjab	31	
23	Rajasthan	120	
24	Sikkim	8	
25	Tamil Nadu	125	
26	Telangana	296	
27	Tripura	59	
28	Uttar Pradesh	777	
29	Uttarakhand	21	
30	Andaman & Nicobar	0.32	
31	Lakshadweep	0	
32	Puducherry	0	
33	Dadra & Nagar Haveli & Daman & Diu	0.35	
34	West Bengal	2813	
	Total	6,266	
